

Annexure 4

Name of the Corporate Debtor: Proficient Engineering Private Limited ; Date of commencement of CIRP : 9th February, 2023 ; List of creditors as on: 15.03.2024;

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

| Sr. No. | Name of creditor | Details of claim received | | Details of claims admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|--------------|--|---------------------------|------------------------|----------------------------|-----------------|-----------------------------|------------------------|--------------------------|----------------------------|--|--------------------------|------------------------------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Goldenarch Digital solutions Private Limited | 21.02.2023 | 10,42,60,264 | 6,89,33,321 | Unsecured | NO | No | 100% | - | - | 3,53,26,943 | - | |
| 2 | KBS Realtors Private Limited | 06.04.2023 | 50,73,70,587 | - | Unsecured | NO | No | - | - | - | 50,73,70,587 | - | Non-acceptable for collation under Regulation 13 of CIRP Regulations |
| 3 | Tressa Electronics Private Limited | 10.05.2023 | 21,71,99,65,662 | - | Unsecured | No | No | - | - | - | 21,71,99,65,662 | - | Non-acceptable for collation under Regulation 13 of CIRP Regulations |
| Total | | | 22,33,15,96,513 | 6,89,33,321 | | | | 100% | | | 22,26,26,63,192 | - | |